

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL

WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 01

Customs Appeal No. 12223 of 2019

[Arising Out Of OIA-101-AGU-ADT-VAD-2017-18 Dated- 26/09/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-VADODARA-I)

Millant Fibers

Office No 307, 2nd Floor, Zuber Chamber,
Near Tarwadi Masjid, Salabatpura
SURAT, GUJARAT

.....Appellant

VERSUS

C.C.E. & S.T.-SURAT-I

New Building...Opp. Gandhi Baug,
Chowk Bazar, Surat,
Gujarat-395001

.....Respondent

APPEARANCE:

Shri. Dev Wadhwa, Advocate for the Appellant

Shri. Himanshu Nachane, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

DATE OF HEARING: 12.09.2025

DATE OF DECISION: 22.09.2025

The appeal is disposed of. For order, see order of date in Excise Appeal No. 12197 of 2019.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Prachi